HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

Subject: Application of Ms. Asifa Akhter, Sister of Late Shri Umer John Bhat, Ex-Chowkidar in the Court of Sub Judge/CJM, Budgam, R/o- Wadwan Jagir, Narbal, Budgam seeking her appointment on compassionate ground under S.O.- 429.

<u>O R D E R</u>

No: 633 of 2025 Psy Dated: 29/04/2025

Sanction is hereby accorded to the temporary appointment of Ms. Asifa Akhter, Sister of Late Shri Umer John Bhat, Ex-Chowkidar in the Court of Sub Judge/CJM, Budgam, R/o- Wadwan Jagir, Narbal, Budgam as Orderly in the Pay Level SL-1 (14800-47100) on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Budgam, against the available vacancy.

Her appointment is, however, subject to the following conditions:

- i) The appointee shall join before the Principal District & Sessions Judge, Budgam within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

By order of Hon'ble the Chief Justice.

Principal Secretary to,

Hon'ble the Chief Justice

No: 600-09/Rsy-668 Dated: 29/04/2025

- 1. Registrar General, High Court of J&K and Ladakh for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh for information.
- 3. Registrar Rules, High Court of J&K and Ladakh for information.
- 4. Pr. District & Sessions Judge, Budgam for information and n/a.
- 5. Director Finance, High Court of J&K and Ladakh for information.
- 6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading on the High Court website.
- 7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
- 8. Ms. Asifa Akhter, Sister of Late Shri Umer John Bhat, Ex-Chowkidar in the Court of Sub Judge/CJM, Budgam, R/o- Wadwan Jagir, Narbal, Budgam for compliance.

9. Order Book.

Principal Secretary to, Hon'ble the Chief Justice